

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 508
TO BE ANSWERED ON 20th JULY, 2022

GeM

508. SHRI RAJA AMARESHWARA NAIK:
SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI VINOD KUMAR SONKAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):
DR. JAYANTA KUMAR ROY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has given its approval for expanding the mandate of GeM to allow procurement by Cooperatives as buyers on GeM and if so, the details thereof;
- (b) whether the Government has formulated the implementing strategy, targets, expenditure, beneficiaries, etc.;
- (c) if so, the details thereof; and
- (d) the other steps being taken by the Government for the effective implementation of the GEM?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): Yes, Sir. Union Cabinet in its meeting held on 01.06.2022 has given its approval for expanding the mandate of GeM to allow procurement by Cooperatives as buyers on GeM.

(b) and (c): Yes, Sir. The implementation strategy has been finalized in consultation with Ministry of Cooperation. The proposal will benefit about 27 Crore people associated with 8.54 Lakh Cooperative Societies. Further, there is no additional expenditure burden for the Government since the onboarding process as buyers on GeM is free.

(d): Government has amended the General Financial Rules 2017 (GFR) and made a provision under Rule 149 for enabling procurement of Goods and Services through GeM. GeM is an evolving platform and regular enhancements are being made keeping in view the requirements of stakeholders. The Board of GeM regularly oversees the functioning of the portal.
